

(b) if so, by what time the Committee is expected to be constituted; and

(c) the names of the personnel which are being considered for it, including its Chairman?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) and (b). An Advisory Committee called 'Delhi Zoological Park Council' has already been constituted.

(c) The following are the members of this council,

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| 1. Minister of Food and Agriculture. | Chairman |
| 2. Secretary, Department of Agriculture. | Vice-Chairman |
| 3. Secretary, Ministry of Works, Housing and Supply or his representative. | Official Members. |
| 4. Secretary, Ministry of Education or his representative. | |
| 5. Vice President, Indian Council of Agricultural Research. | |
| 6. Joint Secretary, Department of Agriculture, in charge of the Project. | |
| 7. Financial Adviser, Attached to the Department of Agriculture. | |
| 8. Chief Engineer Central Public Works Department, New Delhi. | |
| 9. Inspector General of Forests. | |
| 10. Chief Commissioner, Delhi or his representative. | |
| 11. Commissioner, Municipal Corporation of Delhi. | |
| 12. Shri Kamal Singh, M.P. Lok Sabha. | |
| 13. Shri K. S. Ramaswamy M.P. Lok Sabha. | |
| 14. Shri Rama Bahadur Sinha, M. P. Rajya Sabha. | |
| 15. Mayor, Municipal Corporation of Delhi or his representative. | |
| 16. Shri A. K. Chanda, Retired Comptroller and Auditor General of India. | |

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| 17. Shri G. G. Takle, Ex-Timber Adviser [Railway Board]. | Non-Official members. |
| 18. Dr. C. D. Deshmukh, Chairman of the University Grant Commission. | |
| 19. Capt. S. K. Chatterjee of the Birds Watching Society, New Delhi. | |
| 20. Shri F. C. Badhwar Retired Chairman of the Railway Board. | |
| 21. Shri Bikram Lal Sodhi. | |

CORRECTION OF ANSWER TO USQ. NO. 639

The Deputy Minister of Railways (Shri Shah Nawaz Khan): The answer to part (b) of Unstarred Question No. 639 for 23-11-1960 may be read as follows:

The enquiry was delayed owing to the Assistant Station Master concerned being ill from 5.10.1959 to 22.2.1960 and absent without authority thereafter. Disciplinary action for unauthorised absence is now in progress.

12 hrs.

PAPERS LAID ON THE TABLE

AMENDMENTS TO INDIAN TELEGRAPH RULES

The Minister of Transport and Communications (Dr. P. Subbarayan): I beg to lay on the Table, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885, a copy each of the following Notifications making certain further amendments to the Indian Telegraph Rules, 1951:—

- (i) G.S.R. No. 1434, dated the 3rd December, 1960;
- (ii) S.O. No. 3011, dated the 17th December, 1960. [Placed in Library, See No. LT-2626/61].

REPORT OF INDIAN DELEGATION TO WHO

The Minister of Health (Shri Karmarkar): I beg to lay on the Table a copy of the Report of the Indian